

2

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/208/2016
NAME OF THE PETITIONER(S) : P. Shanmugam & 6 others
NAME OF THE RESPONDENT(S) : M/s Shanti Electricals Agency Private Limited & 4 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

AKSHAYA RAMADURAI
for M/s R. Parthasarathy
Rahul Balaji

R1-5

[Signature]

Arthiban Vijay A. K
for.
M. Sricharan Rangarajan

Counsel for Petitioner

[Signature]

ORDER

Counsel representing both the parties present and reported that settlement talks are still in progress. They prayed some time to report the final outcome of the talks. Time extended at request. Put up on 19.01.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)